

ORISSA HIGH COURT : CUTTACK

OFFICE ORDER

No. III-55/2001 (P.F.) - 16898 Date : 17.11.2016

The following Group – D personnel of the Court are appointed temporarily to officiate as Driver on probation for a period of 2 (two) years in the Scale of Pay of Rs. 5,200 – 20,200/- and Grade Pay of Rs. 1,900/- with usual allowances as sanctioned by the State Government from time to time.

Sl. No.	Name	Designation
1.	Shri Dillip Kishore Das	Peon
2.	Shri Bibekananda Deep	Peon
3.	Shri Sukanta Kumar Behera	Peon

They should join in their new assignment on or before 01.12.2016 failing which their appointment shall be automatically cancelled.

By Order

Sd/- A. N. Maharana

Special Officer (Special Cell)

Memo No. 16899(40) Date : 17.11.2016


Copy communicated to :

1. Person concerned,
2. All Officers of the Court,
3. Superintendents, Establishment / Accounts / Accounts (Misc.) / Class – IV Establishment / Vehicle Section,
4. Assistant – in – Charge of Service Book  
for information and necessary action.

  
17.11.16  
Special Officer (Special Cell)

Memo No. 16900 Date : 17.11.2016

Copy forwarded to the Superintendent, Computer Section for uploading the above office order in the High Court Website.

  
17.11.16.  
Special Officer (Special Cell)